

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**RAJYA SABHA**

UNSTARRED QUESTION No. 1860  
TO BE ANSWERED ON 6<sup>TH</sup> MARCH, 2020

**Potential beneficiaries of the “500 Fish Farmer Producer Organizations”**

**1860. SHRI K.K. RAGESH:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether the traditional sea-going and traditional inland fisherfolk are included as potential beneficiaries of the "500 Fish Farmer Producer Organisations" proposed to be formed in the Budget 2020;
- (b) whether any rules and guidelines have been proposed in this regard;
- (c) if so, the details thereof;
- (d) whether any funds are earmarked for such package; and
- (e) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PRATAP CHANDRA SARANGI)**

(a) to (e): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has formulated a scheme on Pradhan Mantri Matsya Sampada Yojana (PMMSY) and seeking its approval. It is envisaged to set up a total of 500 Fish Farmers Producer Organizations/Companies (FFPOs/Cs) through the PMMSY and Department of Agriculture and Farmers Welfare, Ministry of Agriculture and Farmers Welfare to economically empower the fishers and fish farmers and enhance their bargaining power. Formulation and notification of necessary operational guidelines and cost norms has also been envisaged under PMMSY, as this scheme is presently at the approval stage, specific funds for FFPOs have not been earmarked at this point of time.

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